

GOVERNOR GENERAL

ACT NO. XXVI OF 1837

[Rep., Act 8 of 1868]

[16th October, 1837.]

*Passed by the Right Hon'ble the Governor General of India in Council, on the 16th October, 1837.*

It is hereby enacted, that from the day on which it shall be notified by an Order of the governor General of India in Council, published in the Official Gazette, that the said Governor General has quitted his Council for the purpose of proceeding to the North Western Provinces till the time at which the said Governor General shall next, after the said Notifications, rejoin his Council, the said Governor General shall have all the powers of Governor General in Council, except the power of making Laws or Regulations.

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